

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/6283/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati the th 19 July, 2023.

Sub: **Commuted Leave.**

Ref:- Your letter No. DJD/3052/2023, dtd. 13.07.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **14 (fourteen) days Commuted Leave w.e.f. 15.07.2023 to 28.07.2023 (suffixing 29.07.2023 & 30.07.2023) with station leave permission**, has been granted, subject to your submission of Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati.

Further, you are directed to handover the Charge of your Court and office to the Addl. District & Sessions Judge, Dibrugarh, in his absence, the Addl. District & Sessions Judge (FTC), Dibrugarh, in his absence the Chief Judicial Magistrate and in his absence to the in-charge Chief Judicial Magistrate retrospectively.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/6284-6285/A, dated , 19-07-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of the application in prescribed format is enclosed herewith.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

SPH
JT. REGISTRAR (VIGILANCE)
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